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S. Sahoo Vrs. UOI

Admission Sl. No. 2
O.A. No. 260/00586 of 2014
Order dated: 25.07.2014

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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After hearing Mr. Basudev Panda, Ld. Sr. Counsel, assited by Mr. Bijay Panda, Ld. Counsel for the applicant, this O.A. is allowed to be withdrawn. Accordingly, the O.A. is disposed of being withdrawn.

Mr. T.Rath, Ld. Standing Counsel appearing for the Respondent-Railways, is present and heard.

Copy of this order be handed over to Mr. Rath, Ld. Standing Counsel for the Railways.


MEMBER(Judl.)

RK